

ITEM NO.105

COURT NO.10

SECTION II-B

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 249/2013

SHOOR SINGH & ANR.

Appellant(s)

VERSUS

STATE OF UTTARAKHAND

Respondent(s)

Date : 05-09-2024 This appeal was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE J.B. PARDIWALA
HON'BLE MR. JUSTICE MANOJ MISRA

For Appellant(s) Mr. A.P. Mohanty, AOR

For Respondent(s) Mr. Akshat Kumar, AOR
Mr. Ajay Bahuguna, Adv.

UPON hearing the counsel the Court made the following
O R D E R

- 1 Arguments concluded.
- 2 Judgment reserved.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR